

Withdrawal from Contingency Fund of India during Financial Year 2025-26 to meet essential payment obligations relating to imported urea-laid

THE MINISTER OF HEALTH AND FAMILY WELFARE; AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI JAGAT PRAKASH NADDA): Sir, I rise to lay a statement regarding 'Withdrawal from Contingency Fund of India during Financial Year 2025-26 to meet essential payment obligations relating to imported urea'.
